

Shri P. C. Borooh:
Dr. Mahadeva Prasad:
Shri Yashpal Singh:
Shri Shree Narayan Das:

Will the Minister of **International Trade** be pleased to state:

(a) whether there has been a move on the part of Pakistan to enter into a Trade Agreement afresh with this country; and

(b) when the last trade agreement with that country is terminating?

The Minister of International Trade (Shri Manubhai Shah): (a) and (b). The Indo-Pakistan Trade Agreement (1960-63) expired on the 20th August, 1963. A Trade Delegation from India has gone to Karachi on 21st August, 1963 to negotiate a new Trade Agreement with the Government of Pakistan.

Durgapur Steel Plant

*414. **Shri Raghunath Singh:** Will the Minister of **Steel and Heavy Industries** be pleased to state whether it is a fact that an order worth £ 7,000,000 for a blast furnace for Durgapur Plant has been given to a British firm?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): Order for a Blast Furnace for Durgapur Expansion has been placed by Hindustan Steel Limited on a British firm. The total value of the order is Rs. 50.81 million including Rs. 18.21 million in foreign exchange.

Textile Machinery Industry

*415. { **Shri P. C. Borooh:**
Shri P. R. Chakraverti:

Will the Minister of **Steel and Heavy Industries** be pleased to refer to the reply given to Starred Question No. 847 on the 13th April, 1963, and state:

(a) whether Government have since decided to set up an advisory committee on Textile Machinery Industry; and

(b) if so, its composition and precise terms of reference?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):
 (a) Yes, Sir.

(b) The composition and terms of reference of the proposed Committee are under consideration.

Indian Companies

1176. **Shri Kolia Venkaiah:** Will the Minister of **Industry** be pleased to state the amount of paid-up capital and assets of Indian Companies in Plantation, Mining, Petroleum and Manufacturing Industries by the end of 1948, 1961 and 1962?

The Minister of Industry (Shri Kanungo): Two statements showing the paid-up capital and assets are laid on the Table of the House. [Placed in Library, See No. LT-1610/63.]

उत्तर प्रदेश में उप-चुनाव

११७७. श्री सिद्धेश्वर प्रसाद : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) हाल में अमरोहा और फर्रुखाबाद में हुए संसदीय उप-चुनावों की व्यवस्था पर क्रमशः कुल कितना व्यय हुआ; और

(ख) किस दल के किस उम्मीदवार को क्रमशः कितने मत प्राप्त हुए ?

विधि मंत्रालय में उपमंत्री (श्री बिभुवेंद्र मिश्र) : (क) इस बारे में जानकारी डकट्टी की जा रही है और यथा समय पटल पर रख दी जायेगी ।

(ख) १—अमरोहा संसदीय निर्वाचन क्षेत्र :

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| १. श्री जे० बी० कृपलानी | |
| (स्वतंत्र) | १,२५,७२४ |
| २. श्री हाफिज मुहम्मद इब्राहीम (कांग्रेस) | ७५,२७६ |